NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 26/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 490/2016 in C.A. No. 468/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

Name of the Company:

UML Perfect Biomedia Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

DESIGNATION S.NO. NAME (CAPITAL LETTERS)

REPRESENTATION

SIGNATURE

1. PAVAN S. GODIAWALA ADVOCATE PETITIONER MULLIMENTAL

Learned Advocate Mr. Pavan Godiawala present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 21.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of August, 2017.